WHITEM Answers

800	200
800	200
	150
500	260
	100
	500

ाह राज्या सरकार द्वारा प्रस्तुत की श्र**ई** श्यूचना के ब्रानुसार मंद्र तक री156 सैकानों सहित 460 स्कूलों में व्यावसीयिक ृपाठ्यक्रम गुरू किए गए हैं।

ःः≛ कें<mark>द्रीय ्सरकार श्रीरः र</mark>ाष्ट्रीयःशीक्षक **ब्रनसंधान ग्रीर प्रशिक्षण परिषद् (शिक्षा** विभाग जो श्रव सी. आर्थ, घी. थी. हैं) + 2 स्तर पर व्यावस ग्रिक शिक्षा कार्यक्रम के कर्पान्वयन को बढावः देने के लिए प्रयस करते रहे हैं। कर्यान्वयन ही गण्यता में मुझार लाने के लिए र ज्या सहकार के अधिक रियों के साथ ्**यत्रीक्षा**ःबैठकें की जाती हैं योर र्शक्षिक *े* सुद्रीयता सहित सभी संभव सहापसा प्रदीन [ा]भी जिल्ही है। राज्य मरकार को ऐसी ्स्भी सुविधाएं प्रदान करते हुए कार्यक्रम में सुधार के लिए संघटित प्रयास करना अहिए जिल्हें जिए निधिया प्रदान की *ा*च्च शहें::सामि कार्यक्रम कोलेखवित ंस्प मे^{ं हिस्सी}गर्स वसीयां जा सके।

Shortlisting Criteria for P.G. Teachers in KV4.

4506 SHRI NARAIN PRASAD CUPTA:

SHRI DIGVIJAY SINGH:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the shortlising criteria for the post of post Graduate Teachers of Kendriya Vidyalayas is being/has been changed; and
- (b) if so, the details and justification thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCATION AND DEPTT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) Kendriya Vidyalaya Sangathan has decided to short-list eligible candida'es for interview based on the academic achievements in Higher Secondary, Graduation, Post Graduation and teaching degree/diploma so an to provide for objectivity, equality of opportunity for meritorious teachers and the need for competent subject teachers in the grade of Post Graduate Teacher.

The ratio for calling candidates for interview has been fixed as 1:8

wineriali Meeting of U.G.C.

4507 SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) in its meeting held in July has taken any decision in regard to three major issues viz resource crunch; payment receipts and reemployment of teachers;
- (b) if so, what are the main reasons for detay in taking decision in this regard:

(c) whether in the absence of these decisions UGC has not prepared uniform guidelines for all institutions, Government-aided and un-aided; and

Written Answers

(d) if so, whether UGC has decided to take a details exercise before formulating guidelines and by what time final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) According to the information furnished by UGC, the issue_s relating to resource crunch, re-employment of teachers, etc., could not be discussed by the Commission in its meeting held in July, 1993, for want of adequate information/reports and documents,

(c) and (d) UGC provides assistance to all universities and institutions which come under the purview of Section 2(f) of the UGC Act and are fit to receive Central assistance under Section 12B of the said Act UGC has also notified Ru'es/Regulations in this regard, UGC has already prescribed age of superannuation of teachers in the universities which includes a provision for re-employment. However, the Commission proposes to review the guidelines in this regard. exercise for the purpose is already underway and a final decision is likely to be taken in due course

Re-employment of Principals in Delhi University

4508. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether he has written a letter to the Registrar, Delhi University on reemployment of principals;
- (b) if so, whether the Delhi University's Principals' Association have expressed great concern over the language of the letter;
- (c) if so, what are the contents of the letter; and

(d) what are the main reasons for showing the discontentment by the Principal' Association on the letter?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND DEPTT OF CULTURE) (KUMARI SELJA): (a) to (d) The Goverment has sent a letter to the Registrar of the University of Delhl on the 5th July 1993 conveying the interpretation that Clause 3A of Ordinance XII of the University enables a distinguished teacher including a principal to be reemployed as a teacher but not as a principal The University was requested that they may like to revise their stand in the light of the said interpretation and to ensure that no violation of the concerned Ordinance occurs. The Principals' Association of the University appears to have the view that a principal can be reemployed as a principal.

Demand for opening humanities stream ln K, Vs. of Lucknow

4509. SHRI NARAIN PRASAD GUPTA:

SHRI DIGVIJAY SINGH-

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any demand for opening Humanities stream at plus two stage in Kendriya Vidyalayas of Lucknow; and
- (b) if so, the reaction of the Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir. The Kendriya Vidyalaya Sangathan has intimated that they did not approve opening of Humanities Stream at Kendriya Vidyalaya at Gomati Nagar, Lucknow because of non-availability of requisite number of students belonging to entitled categories and physical facilities.